

**THE HIGH COURT OF MEGHALAYA
SHILLONG.**

NOTIFICATION

Dated Shillong the 3rd December, 2013

No. HCM.II/432/2013/5634. On his services being required by the High Court of Meghalaya, Shillong, Hon'ble the Chief Justice of the High Court of Meghalaya, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri. D. B. Gurung, Retired Director of Accounts and Treasuries, Shillong, as Officer on Special Duty on contract basis in the fixed pay of ₹ 25,000/- Per Month w.e.f. from the date of his joining till 28th February, 2014, in term of G.O. LJ (A)19/2005/175 dated 10.05.2013.

BY ORDER,

REGISTRAR GENERAL